

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 60(ND)16
CA. NO.

CORAM:

PRESENT: SH. R.VARDHARAJAN
HON'BLE MEMBER (J)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 02.08.2016**

NAME OF THE COMPANY: M/s. Vandana Goswami Vs. Shri Sneh Bihari Estate Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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1.	Sh. Vinodendra Ganda, Sr. Adv.			
2.	Vipul Ganda, Adv.			
3.	Tarun Mehta, Adv.			
4.	Shelly Khanna, Adv.			

Respondent No.2

1.	K.K. Sharma, Sn Adv.			
2.	Rajiv Bakshi, Adv.			
3.	Bhanila Patowary, Adv.			

Petitioner.

ORDER

Arguments part heard.

To come up on 23.08.2016 and 24.08.2016.

Sd/-
(Ina Malhotra)
Member (Judicial)

Sd/-
(R. Vardharajan)
Member (Judicial)